

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

37

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14.03.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-(JUDICIAL)

APPLICATION NUMBER : MA/563/2018

PETITION NUMBER : TCP/363/ (IB)/2017

NAME OF THE PETITIONER(S) : M.RAVICHANDHIRAN

NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD

UNDER SECTION : 60

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 M. S. VISWANATHA Counsel for
Liquidator

M. S. Viswanath

ORDER

Matter is called. There is no representation on behalf of the Applicant. Counsel for the Liquidator is present. The Application is **dismissed in default**.

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)